

ITEM NO.31

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS.Respondent(s)

([ONLY SLP (C) NOS. 19423, 19422 & 19419 OF 2023 ARE LISTED UNDER
THIS ITEM]

IA No. 175878/2023 - EARLY HEARING APPLICATION)

WITH

SLP(C) No. 19422/2023 (IV-B)

(FOR ADMISSION and I.R. and IA No.163511/2023-CONDONATION OF DELAY
IN FILING and IA No.163514/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

SLP(C) No. 19419/2023 (IV-B)

(FOR ADMISSION and I.R. and IA No.165722/2023-CONDONATION OF DELAY
IN FILING and IA No.165723/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

SLP(C) No. 19423/2023 (IV-B)

(FOR ADMISSION and I.R. and IA No.162470/2023-CONDONATION OF DELAY
IN FILING and IA No.162471/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

Date : 23-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.

Mr. Vaibhav Dwivedi, Adv.
Mr. Parmod Kumar Vishnoi, Adv.
Ms. Ankita Chaudhary, AOR

For Respondent(s)

Mr. Akshat Shrivastava, AOR
Mr. Rameshwar Prasad Goyal, AOR
Mr. Ranjan Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 19422/2023

Two weeks time, is granted to Ld. Counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to Respondent Nos. 1 to 4.

Despite service of notice on respondent Nos. 5 and 6, there is no appearance on their behalf.

List again on 9.9.2024.

SLP(C) No. 19419/2023

Two weeks time, is granted to Ld. Counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to Respondent No. 1.

Despite service of notice on respondent Nos. 2 and 3, there is no appearance on their behalf.

List again on 9.9.2024.

SLP(C) No. 19423/2023

Four weeks time, is granted to the respondent Nos. 1 and 2 to file the counter affidavit.

Service of notice is complete on respondent Nos. 3 and 4 but no one has entered appearance on their behalf.

List again on 9.9.2024

SUJATA SINGH
Registrar

MG